

(S)

F. No. 15-10/CESTAT/CPIO/ND/2020
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 15-10/2020

Subject: Information sought under RTI Act, 2005.

Sir/Madam,


Please refer to RTI application of Shri/Gaurav Mishra,(NO.DOREV/R/E/20/00735 dated 19.03.2020) **received from U.S./CPIO Ministry of Finance Department of Revenue** in this office on 20.05.2020., under RTI Act 2005, the information received from **Administration** containing 01 page is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt and deposit Rs NIL to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:

1. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation; CPIOs are nominated at all outer benches separately.

2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.


CPIO
CESTAT, New Delhi
Date: 06.06.2020

To

Sh. Gaurav Mishra,
72/187,Patel Marg, Mansarovar,
Jaipur, Pin:-302020.

Copy to:

Sh. S, Bhowmick,
U.S./CPIO to the Govt. of India, Ad.1C.,
M/o Finance, D/o Revenue,
North Block, New Delhi-110004.



8/7/2020
ISSUED ON
SIGN. (DESPATCH SECTION)
CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
NEW DELHI-110066

F. No. 33/RTI/Misc./CESTAT-ND/Admn.2016- Vol II
सीमाशुल्कउत्पादशुल्कएवंसेवाकरअपीलीयअधिकरण, पश्चिमीखण्ड -२, रामकृष्णपुरम, नईदिल्ली66
CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi – 110 066

6

Dated: 25.6.2020
I.D. No. 15-10/2020

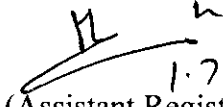
ADMINISTRATION SECTION

Sub: Information sought under Right to Information Act, 2005

With reference to the RTI application received from Sh. Gaurav Mishra Ref. (F. No. DOREV/R/E/20/00735/1 dated 19.3.2020) received by transfer from Under Secretary Ad.1C letter dated 4.6.2020 in CPIO I.D. No. 15-10/2020 (CESTAT), the information sought by the applicant under RTI Act 2005.

In this regard, the point-wise replies are as under:-

Point1- Vacancy for Steno Grade C & D Exam 2018 for CESTAT in Rajasthan and Delhi is zero.


1.7.20
(Assistant Registrar)
CESTAT New Delhi

To

✓ CPIO/Accounts Officer, CESTAT, New Delhi

(3)

F. No. 15-10/CESTAT/CPIO-ND/2020
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 15-10/2020

Subject: Information sought under RTI Act, 2005.

Sir/Madam,


Please refer to RTI application of Shri/Smt Gaurav Mishra, (No.DOREV/R/E/20/00735/1 dated 19.03.2020) **received from U.S./CPIO Ministry of finance Department of Revenue** in this office on 20.05.2020, under RTI Act 2005 (copy enclosed) wherein certain information is sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 6(3) & 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **15-10/2020 (CESTAT)** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and Para wise information/inspection on or before 15.06.2020 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

Note:-

1. **If the information is not available with your section and you, if have knowledge, please reply from where it may be retrieved, without delay within 05 days.**
2. **RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.**
3. **Provide the requisite information, directly to the applicant or to the RTI section, if not claiming any exemption, subject to the provisions of the Act and the rules made there under, under intimation to the undersigned.**

Encl: As above.


08/06/2020
CESTAT New Delhi

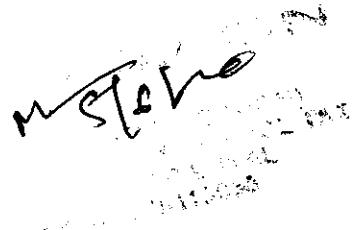
For Compliance to:

1. Asstt. Registrar (Admn.Section)

Copy to: (For Information)

1. Sh. Gaurav Mishra,
72/187,Patel Marg,Mansarovar,
Jaipur,Pin:-302020.
2. Sh.Bhowmick,
U.S.to the Govt. of India
M/o Finance, D/o Revenue,
North Block, New Delhi-110004.

SP
3-6-2020



08/06/2020
CESTAT New Delhi

Iq. 15-10/2020

RTI MATTER

2

F. No.R.20011/77/2020-AD.1C(CESTAT)

Government of India
Ministry of Finance
Department of Revenue

New Delhi, 20th March,2020

To

The CPIO
CESTAT, West Block No.2
R.K Puram, New Delhi-66

Subject: - Transfer of RTI application u/s 6(3) of the RTI Act-reg.

Sir,

I am to refer to RTI application No. DOREV/R/E/20/00735/1 dated 19.03.2020 filed by Sh. Gaurav Mishra. The same is transferred under section 6(3) of the RTI Act for providing the requisite information directly to the applicant in terms of the provision of the RTI Act-2005, under intimation to this office.

CPIO

Your Faithfully

(S. Dhowmick)

Under Secretary to the Government of India/CPIO
Tele:23095369

1242/R
27/15/2020

Copy to: Sh. Gaurav Mishra, 72/187, Patel Marg, Mansarovar, Jaipur, Pin : 302020. : For Information

Adm

RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

①

Registration Number (पंजीकरण संख्या) : DOREV/R/E/20/00735/1
Date of Receipt (प्राप्ति की तारीख) : 19/03/2020
Type of Receipt (रसीद का प्रकार) : Online Receipt
Language of Request (अनुरोध की भाषा) : English
Name (नाम) : Gaurav Mishra
Gender (लिंग) : Male
Address (पता) : 72/187, patel marg, Mansarovar, Jaipur, Pin:302020
State (राज्य) : Rajasthan
Country (देश) : India
Phone Number (फोन नंबर) : Details not provided
Mobile Number (मोबाईल नंबर) : +91-9462111772
Email-ID (ईमेल-आईडी) : gauravmishrarj@gmail.com
Status (स्थिति)(Rural/Urban) : Urban
Education Status : Graduate
Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) : No
Citizenship Status (नागरिकता) : Indian
Amount Paid (राशि का भुगतान) : 0 (Received by Department of Revenue) (original recipient)
Mode of Payment (भुगतान का प्रकार) : Payment Gateway
Does it concern the life or Liberty of a Person? (क्या यह किसी व्यक्ति के जीवन अथवा स्वतंत्रता से संबंधित है?) : No(Normal)
Request Pertains to (अनुरोध निम्नलिखित संबंधित है) : S.Bhomick US(AD.IC)
Information Sought (जानकारी मांगी): please provide Category wise vacancy details of Stenographer Grade D to be filled by D/o Revenue through the ssc stenographer exam 2018 in Rajasthan and Delhi.
Original RTI Text (मूल आरटीआई पाठ): please provide Category wise vacancy details of Stenographer Grade D to be filled by D/o Revenue through the ssc stenographer exam 2018 in Rajasthan and Delhi.

Print Save Close

20/3
 ASO (CFSTAT)
 ASO (AAR)
 ASO (CA call)